IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

	C.A. No. 376(PB)/2017
IN THE MATTER OF: Gammon India Ltd.	Applicant
V.	P.P.
Neelkanth Mansions and Infrastructure	
Pvt. Ltd.	Respondent

SECTION: Rule 16 of the NCLT

Order delivered on 28.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR Hon'ble President

Ms. DEEPA KRISHAN Hon'ble Member (T)

For the Applicant(s) :

Mr. Shyam Kapadia, i/b PDS Legal

For the Respondent(s):

Mr. Amar Dave, Mr. Rajeev Kumar, Advocates

ORDER

Arguments heard. Order reserved.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPÁ KRISHAN) MEMBER(TECHNICAL)

SdI-

28.11.2017 V. Sethi